

Three Years Degree Course in Punjab

2615. **Shri Daljit Singh:** Will the Minister of Education be pleased to state:

(a) the number of colleges, both private and Government in Punjab State which have so far implemented the three years degree course scheme; and

(b) the number of colleges which are still to implement the scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) Ninety-four colleges, both private and Government in Punjab State have so far implemented the three year degree course scheme.

(b) Two, Sir. They are to introduce the scheme with effect from the admissions of 1962.

Vijnan Mandirs in Punjab

2616. **Shri Daljit Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of Vijnan Mandirs proposed to be started in Punjab State during the Third Five Year Plan period; and

(b) their location, if decided?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Phased programme for the establishment of Vijnan Mandirs in Punjab State during the Third Five Year Plan has yet to be drawn up by the State Government.

(b) Does not arise.

Pending Cases in Punjab High Court

{ **Shri Daljit Singh:**
2617. { **Shri M. L. Dwivedi:**
{ **Shri Shiv Dutt Upadhyaya:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of cases are pending in the Punjab High Court; and

(b) if so, the steps being taken to dispose them of?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The number of cases pending in the Punjab High Court on 1st January 1962 was 14,106. Out of these the number of over two year old cases was 4,503.

(b) Steps have been taken and are being taken for the clearance of arrears in the High Court. Six posts of Additional Judges have been sanctioned for this purpose. The number of working days has also been raised to 210 in a calendar year.

Hard Coke for Gujarat

2618. **Shri Yajnik:** Will the Minister of Mines and Fuel be pleased to state:

(a) the quantity of hard coke allotted to the Gujarat State during the last six months; and

(b) the steps that Government propose to take to grant more hard coke to Gujarat and Ahmedabad City?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The despatches of hard coke for Engineering Works in the State of Gujarat during the period from November, 1961 to April, 1962 have been as under:—

Months	Despatches (Wagons)
November, 1961	216
December, 1961	131
January, 1961	114
February, 1962	126
March, 1962	158
April, 1962	117

(b) It is proposed to move 3 block rakes of 50 wagons, at the rate of 1 rake per month, i.e., about 3,000 tons in all, of nut coke from Bhilai Steel works to Ahmedabad. This movement will be over and above the State's existing quota.